

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in CRL. REV.P/37/2024/(Filing No.)

SANTOSH KUMAR CHETTRI

APPLICANT

VERSUS

KAMLESH CHETTRI

RESPONDENT

Date: 02.09.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Abhinav Kant Jha, Advocate.

ORDER

Heard Learned Counsel for the Applicant.

Issue Notice to the Respondent.

Requisites be filed within three days.

List on 20-09-2024.

Judge

02.09.2024